

HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIII-07/2020(PF-II)- 6240 / dated. 26.06.2020

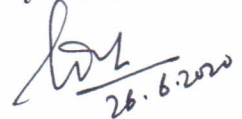
NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No- XXXIII-Admn-Comp-07/2020 (PF-II)- 4857 - dated: 04.05.2020 towards CAMC for 87 number of LED/LCD CIS Digital Display Board & Associated hardware items installed at various locations in High Court of Orissa, it is hereby notified that Bidder **M/s Addsoft Technologies Pvt. Ltd., Cuttack** is declared to be successful bidder and the Tender for CAMC for 87 number of LED/LCD CIS Digital Display Board & associated Hardware items installed at various locations in the High Court of Orissa is awarded to **M/s Addsoft Technologies Pvt. Ltd., Cuttack.**

Authorised Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order



26.6.2020

Registrar (Judicial)

**REGISTRAR (JUDICIAL)
ORISSA HIGH COURT
CUTTACK**